

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4717
ANSWERED ON:08.12.2010
CREATION OF NEW UNIVERSITIES
Gohain Shri Rajen

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has relaxed the rules and regulations for creation of new universities by the State Governments;
- (b) if so, whether the Government has permitted the State Government to set up new universities in Assam while the existing universities are facing acute financial hardship;
- (c) if so, the details thereof; and
- (d) the criteria adopted for setting up of new universities by the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a): No Sir, the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 in regard to 'private universities' continue to be in force.
- (b) & (c): Do not arise.
- (d): State legislatures are competent under entry 32 of 7th Schedule of the Constitution to established universities, including those not funded by the public exchequer (private universities) and such universities can function subject to UGC regulations, 2003.